

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4321

ANSWERED ON:29.08.2011

CLEARANCE TO NUCLEAR PLANTS .

Rajaram Shri Wakchaure Bhausaheb;Ramasubbu Shri S.;Rane Dr. Nilesh Narayan;Sule Supriya

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has granted permission for setting up of some nuclear plants in the country including Jaitapur nuclear power project;
- (b) if so, whether before granting permission Government assessed the impact on marine animals, displacement fishermen's problem etc.;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the clearance was based only on political and strategic consideration and not on environmental basis;
- (e) if so, whether the Government proposes to reconsider the project from the security, environmental and ecological angle; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) to (c): Ministry of Environment and Forests has granted environmental clearance to various nuclear power projects which inter-alia include the Nuclear Power Park (6X1650 MWe) at village Madban, Taluka Rajapur, District Ratnagiri, Maharashtra by M/s. Nuclear Power Corporation of India Ltd (NPCIL) on 26.11.2010 under the provisions of Environment Impact Assessment (EIA) Notification, 2006. The appraisal was made by the Expert Appraisal Committee (EAC) on the basis of the EIA report covering the impacts on different components of environment including marine biodiversity and fisheries.
- (d) The environmental clearance to the said project was granted based on the environmental considerations and by providing the requisite environmental safeguards.
- (e) The Ministry of Environment & Forests has no proposal to reconsider the project.
- (f) Does not arise in view of the reply to part (e) above.